

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

LIBRARY

O.A/350/30/2020

Date of Order: 19.01.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Mr. Tarun Shridhar, Administrative Member

Latika Barman
Vs
Kendriya Vidyalaya Sangathan

For The Applicant(s): Mr. B. R. Das, counsel
Mr. K. K. Ghosh, counsel

For The Respondent(s): None

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for the applicant.

2. Since the statutory appeal preferred by the applicant is pending disposal, we dispose of the O.A by directing the competent authority to dispose of the statutory appeal in accordance with law, within 8 weeks from the date of receipt of a copy of this order, with a reasoned and speaking order.

3. It is made clear that we have not gone into the merits of the case and all the points are kept open for the said authority to consider.

4. No costs.

(Tarun Shridhar)
Member (A)

(Bidisha Banerjee)
Member (J)

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